GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA UNSTARRED QUESTION No.544 TO BE ANSWERED ON 09.12.2022

RENOUNCIATION INDIAN CITIZENSHIP

544. SHRI ABDUL KHALEQUE:

Will the Minister of External Affairs be pleased to state:

(a) the number of individuals who renounced their Indian citizenship since 1st January 2015 till date, year-wise

(b) the number of foreign nationals except those from Bangladesh, Pakistan and Afghanistan who took Indian citizenship during the same period, year-wise; and

(c) the accumulated amount of wealth taken away from India by those who renounced Indian citizenship during the said period?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI V. MURALEEDHARAN)

(a) As per the information available with the Ministry, the number of Indians who renounced their Indian citizenship was 1,31,489 (in 2015); 1,41,603 (in 2016); 1,33,049 (in 2017); 1,34,561 (in 2018); 1,44,017 (in 2019); 85,256 (in 2020); 1,63,370 (in 2021) and 1,83,741 (in 2022 till 31.10.2022). For reference purposes, data was 1,22,819 (in 2011); 1,20,923 (in 2012); 1,31,405 (in 2013); 1,29,328 (in 2014).

(b) As per the information available with the Ministry, the number of foreign nationals except those from Bangladesh, Pakistan and Afghanistan who took Indian citizenship was 93 (in 2015), 153 (in 2016), 175 (in 2017), 129 (in 2018), 113 (in 2019), 27 (in 2020), 42 (in 2021) and 60 (in 2022).

(c) No such data is maintained by the Ministry of External Affairs.
